



1

WP-7660-2019

IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE PRANAY VERMA

ON THE 13<sup>th</sup> OF AUGUST, 2025

WRIT PETITION No. 7660 of 2019

*ANIL @ SANTU*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

Shri Jitendra Sharma - Advocate for the petitioner.

Shri Raghav Shrivastava appearing on behalf of Advocate General.

.....  
ORDER

Learned counsel for the petitioner submits that the petition has been rendered infructuous.

The same is accordingly dismissed as infructuous.

(PRANAY VERMA)  
JUDGE

VD